

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 631 of 2020**

**IN THE MATTER OF:**

**Mr. Avtar Singh Rahi**

**...Appellant**

**Versus**

**Mr. Kumud Shekhar, Resolution Professional  
Of Hospitech Management Consultants**

**Pvt. Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Vikas Singh, Sr. Advocate with  
Mr. Lakshay Dhamjja, Advocate**

**For Respondent: Mr. Rituraj Biswas, Advocate for R-1**

**Mr. Mani Bhushan Sinha, Advocate for (OC)**

**ORDER**  
**(Virtual Mode)**

**29.07.2020** Heard the Learned Sr. Counsel for the Appellant as well as the Learned Counsel for the 1<sup>st</sup> Respondent. By consent, this Appellate Tribunal allows (1) Clause 'A' 'Expenses (Ratified in 1<sup>st</sup> 'CoC')' only to an extent of Rs. 24,785/-, (2) Clause 'B' 'Expenses Outside Professionals (Ratified in 1<sup>st</sup> 'CoC')' only to an extent of Rs. 2,28,500/-, (3) Clause 'C' 'Expenses (Ratified in 2<sup>nd</sup> 'CoC')' only to an extent of Rs. 47,353/- and in respect of (4) Clause 'D' 'Expenses Insolvency Professional Entity Charges (Ratified)' limited to an extent of Rs. 1,00,000/- and in respect of (5) Clause 'E' 'Expenses Resolution Professional Fees (Ratified)' is restricted to Rs. 2,50,000/- only.

For determining the aforesaid amounts, the Learned Sr. Counsel appearing for the Appellant as well as the Learned Counsel for the 1<sup>ST</sup> Respondent has agreed and upon acceptance this Appellate Tribunal, to prevent

an aberration of Justice and to secure the ends of Justice directs the Appellant to make the aforesaid payments by 14<sup>th</sup> August, 2020.

Before parting with the case, it is made lucidly clear that the 1<sup>st</sup> Respondent/Resolution Professional cannot lay a claim other than the amounts granted by this Appellate Tribunal as stated supra

With the aforesaid observations and direction(s), the Appeal stands disposed of.

I.A No. 1686/2020 (for stay) is closed.

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[Balvinder Singh]**  
**Member (Technical)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

Basant B/nn /